৭

To

The C.M
OA-215/2024/EZ
Nabanna, 14 Floor,
325 Sarat Chatterjee Road,
Mandirtala, Shibpur, Howrah-711102

মহাশয়,

আমরা নিম্নস্বাক্ষরকারীগণ আমাদের বিনীত নিবেদন এইযে, তাজপুর মৌজায় জে:এল. নং-২৪৪, দাগ নং -৪৪৬, ৪৪৬ এর বাটা, ৪৫৫ ও ৪৫৩ দাগের কলকাতা নিবাসী শ্রীসুদীপ ঘোষ পিতা-মৃত সাগর ঘোষ, ঠিকানা- ৩০৪ সি./ ২ বাগমারী রোড্ কাকুরগাছি, কোলকাতা-৭০০০৫৪, মোঃ নং- ৯৮৩১০০৯৯৯৯, উক্ত জায়গায় অবৈধভাবে সী-বীচের উপর হোটেল নির্মান করিতেছে। আমরা পূর্বে মন্দারমণি থানা ও রামনগর -১, বি.এল. এণ্ড এল. আর.ও. নিকট লিখিতভাবে অবৈধ নির্মান বন্ধ করার আবেদন জানাইয়াছিলাম । কিন্তু আমরা বিশস্তসূত্রে জানতে পারলাম মন্দারমনি থানা ও রামনগর-১ নং বি.এল. এণ্ড এল. আর.ও. অফিসারগন আর্থিক সহায়তা লইয়া, অলিখিতভাবে অনুমতি দিয়াছেন । আমাদের আবেদন, সরজমিনে তদন্ত করে উক্ত অবৈধ হোটেল নির্মান বন্ধ করার জন্য কারন অবৈধ নির্মানের ফলে পরিবেশের দূষন ও ক্ষতি হইবে ।

অতএব মহাশয়, উক্ত আবেদন মঞ্জুর করিয়া বাধিত করিবেন ।

ইতি
বিনীত-

তাং- 12/03/2024

Office of the District Magistrate
RECEIVED
- 2 JUL 2024
Without Verification
Purba Medinipur

Assis Mayti
[illegible]
বিপিন দাস
কপিল গিরি
Tapas Jana
দেবব্রত ওঝা
অসিত দাস
অশোক মাইতি
আনন্দ দাস
রাম পদ বারিক

Copy to :
1. **D.M. Tamluk**
Nimtouri, Purba Medinipur, 721648
2. **S.P. Tamluk**
Nimtouri, Purba Medinipur, 721648
3. **S.D.O. Contai**
Contai, Purba Medinipur, 721401
4. **D.S.D.A, Digha**
Digha, Purba Medinipur, 721428
5. **Suvendu Adhikari, Anti Dal Leader**
West Bengal Govt.
Contai, Purba Medinipur, 721401

Judicial
7/8/24

9

Dt: 12/03/2024
7/8/24

To
The C.M
Nabanna, 14 Floor, 325 Sarat Chatterjee Road,
Mandirtala, Shibpur, Howrah-711102

Sir,

We the undersigned hereby humbly submit that Sri Sudeep Ghosh Resident of Kolkata, father late Sagar Ghosh, Address-304 C./ 2 Bagmari Road Kakurgachi, Kolkata-700054 is illegally constructing a hotel on the sea-beach at Tajpur Mauza, J.L. No-244, Bata 446, Dag No-446, Dag No-455 & 453,

We had previously were formerly given a written request to Mandarmani Police Station and the B.L. & L. R.O of Ramnagar-1,. to stop the illegal construction. But we came to know from reliable sources that officers of Mandarmani Police Station and the B.L. And L. R.O. officers of Ramnagar-1 have taken bribes, and informally given permission for the illegal construction. Our request is to conduct an on-site investigation and stop the construction of the illegal hotel because the illegal construction will cause pollution and damage to the environment. Therefore, we shall remain highly obliged if our prayer is accepted.

Copy to:

1. D.M. Tamluk
Nimtouri, Purba Medinipur, 721648

2. S.P. Tamluk
Nimtouri, Purba Medinipur, 721648

3. S.D.O. Contai
Contai, Purba Medinipur, 721401

4. D.S.D.A, Digha
Digha, Purba Medinipur, 721428

5. Suvendu Adhikari, Anti Dal Leader
West Bengal Govt. Contai, Purba Medinipur, 721401

Signatories:

Asish Maiti

Sankar Khalua

Rahini Das

Fali Giri

Tapas Jana

Debabrata Ojha

Asit Das

Ashok Maity

Ananda Das

Rampada Barik